

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 245 of 2015 & IA No. 398 of 2015

Dated: 04th March, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**The Tata Power Company Ltd. (D) ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Vishal Anand and
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr. D.V. Raghu Vamsy and Mr. Raunak
Jain

ORDER

Mr. Amit Kapur, learned counsel for the appellant in this appeal, has argued the issues at length and he has completed his arguments.

Post this appeal for arguments of the respondent, Commission, as well as for rejoinder submissions of the appellant on **23rd March, 2016.**

The listing section of the Registry, is directed to list this appeal as *Part Heard* and the same be listed at Sl.No.1 on the next date.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt